

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI. M. A. BHOSLE
COURT 32 ASST SESSION JUDGE
CIVIL CAUSE LIST DATED 26-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>ORDER</u>				
At 11.00 AM Morning Session				
1	Commercial Suit	100156/2019	M/s. Chetana Book Depot Vs National English High School	Sudhakar G. Lakhani
<u>DISMISSAL</u>				
2	Commercial Suit	100219/2019	Canara Bank -Maneesh Kumar Vs Mr. Sandeep Dattaji Bhosale S/O Dattaji Bhosale	Rajkumar K. Shukla Law Firm
<u>SETTLEMENT</u>				
3	Commercial Suit	100184/2019	Balaji Glaziers And Interiors LLP Vs Kotak Mahindra Bank Ltd.	Manoj Bhatt
Sub Matter: NOTICE OF MOTION/0104456/2019				
<u>ARGUMENTS</u>				
4	Commercial Suit	100253/2019	Canara Bank Vs M/s. Tara Tours and Travels	Rajkumar K. Shukla Law Firm
<u>HEARING</u>				
5	Commercial Suit	100068/2019	Ketan Mathuradas Chatwani Vs Mrs. Meena Anil Lehru	B. B. Parekh
<u>WRITTEN STATEMENT</u>				
6	Commercial Suit	100028/2020	Mr. Nayan Laherchand Mapani Vs Neminath Develooers	Preeti Gada And Sudhir Shah And Associates
<u>SERVICE</u>				
7	Commercial Suit	100063/2019	Jaiprakash Arun Gupta Vs Mohammad Jahangir Masood Shaikh	Mr. Ramesh Jain and Mrs. Kusum Jain
At 11.00 AM Morning Session				
8	Commercial Suit	100102/2019	Chamadia Agency LLP Vs Fastspeed Multi Trading and Services Pvt. Ltd.	Dhanuka and Partners

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S.No.	Case Type	Case No.	Title	Name of Advocate
9	Commercial Suit	100190/2019	Shikshan Books and Stationary P. Ltd. - Shriram Samria Vs Mr. Aashish Satyam	K.V. Singh
<u>REPORT</u>				
10	Commercial Suit	100237/2019	Syndicate Bank Vs M/s. Aamina Tours and Travels	Sandhya Nanavare
<u>ORDER</u>				
At 11.00 AM Morning Session				
11	Commercial Suit	100157/2020	Union Bank of India Vs Sundra Tours and Travels	Manish D. Tiwari and Associates
12	Commercial Suit	100210/2020	M/s. Harmony Alloys Vs M/s. Teksons Pvt Ltd	Shri Suresh M. Jain
<u>DISMISSAL</u>				
13	Commercial Suit	100236/2020	Bitumen Corporation India Private Limited Vs Smt. Anupama Patil	Lalit V. Jain
At 11.00 AM Morning Session				
14	Commercial Suit	100145/2020	Ishwar Nimbaram Chowdary Vs Orra Realtors Pvt Ltd	Shri Narendra P. Jain
<u>SETTLEMENT</u>				
15	NOTICE OF MOTION	104456/2019	Balaji Glaziers and Interiors LLP Vs Kotak Mahindra Bank Ltd.	Manoj Bhatt
(Main Matter Commercial Suit/0100184/2019)				
<u>HEARING</u>				
16	NOTICE OF MOTION	102402/2019	Ketan Mathuradas Chatwani - Commercial Suit St. No.6885 of 2019 Vs Mrs. Meena Anil Leheru And Ors	B. B. Parekh
<u>EX-PARTE EVIDENCE</u>				
17	Commercial Suit	100169/2020	Canara Bank Vs Mr. Giridhar Shrimant Thorat	M/s. Sanjeev Khanchan and Co

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S.No.	Case Type	Case No.	Title	Name of Advocate
18	Commercial Suit	100075/2020	Mr. Champalal Chhogalal Sanghvi Vs Mr. Bharat Patil	K. P. Dubey and Sujeet R. Maurya
<u>SERVICE</u>				
19	Commercial Suit	100081/2020	Alfa Facade Systems Pvt. Ltd. Vs Pan India Infra Projects	Suvarna Pandurang Bathe, Ujjwal Prakash Sontakke
20	Commercial Suit	100086/2020	Bank of Maharashtra Vs Mijanur Atiyar Rahaman	Sachin Joshi
21	Commercial Suit	100087/2020	Mr. Udyaraghu Shetty Vs Mr. Sunil Annare Alure	Ramesh D. Kamble and Ashok V. Bagal
22	Commercial Suit	100128/2020	Mr. Kiran Haribhau Kuchekar Vs Mrs. Anjana Suresh Kosambia	Mahesh Devlekar
<u>FILING AFFIDAVIT OF DOCUMENT</u>				
23	Commercial Suit	100165/2019	Mrs. Chandravilas Kailashkumar Kothari Vs M/s. Glasswood Realty Pvt. Ltd.	Amar Legal

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(Urgent Cases)				
<u>SERVICE</u>				
At 11.00 AM Morning Session				
1	Commercial Suit	100264/2019	Universal Builders Vs Paresh Kantilal Panchamiya	Sanjay P. Shinde
<u>AFFIDAVIT OF SERVICE</u>				
2	Commercial Suit	100240/2019	Ms. Preeti Uday Wagh Vs Unitech Ltd.	Rajalakshmy Associates
<u>RECORDING EVIDENCE</u>				
3	Commercial Suit	100178/2020	Keshav Atmaram Korgaonkar Vs Mr. Shibu Daniel Joy	M/s. Raj Legal
4	Commercial Suit	100095/2020	Inzane Labs Pvt Ltd Vs Alliance University	Omkar Khaiyam Shaikh
5	Commercial Suit	100232/2020	M/s. Angels Aluminium Corporation Vs Khandewal Insulations Pvt Ltd	S. K. Jain and Associates
At 11.00 AM Morning Session				
6	Commercial Suit	100118/2020	Amanat Steels Pvt. Ltd. Vs Kalisma Steel Pvt. Ltd.	K.P.Dubey
<u>EX-PARTE EVIDENCE</u>				
7	Commercial Suit	100111/2020	Ankur Vasantraai Doshi Vs 1. M/s. Chau Enterprises 2. Mahadev Patil	NSB Legal Associates
8	Commercial Suit	100208/2020	Crimson Interactive Pvt. Ltd. Vs Pranay Parsuram S/o. Parsuram Subramanian	Sukanya Bhaumik
9	Commercial Suit	100228/2020	M. Lallubhai and Company Vs M/s. Satguru Trading Company	Mr. Ashwin Shanker
<u>DIRECTIONS</u>				
10	Commercial Suit	100374/2020	Union Bank Of India Vs M/s. Mahek Tours And Travels	Subhash Menon

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S.No.	Case Type	Case No.	Title	Name of Advocate
11	Commercial Suit	100379/2020	Syndicate Bank Through Mr. K. Krishna Murthy Vs M/s. ARK Tours and Travels Through Fazlani Junad	Mahesh Haridas Chandanshiv
12	Commercial Suit	100385/2020	Pramod V. Meshram Vs Manisha Mukharji	Mir Associates
13	Commercial Suit	100393/2020	Mr. Saurav Omprakash Agarwal Vs M/s. Ahuja Properties and Associates	Girish B. Kedia
14	Commercial Suit	100398/2020	Vimmi Bharat Jain Vs G. Kiran Kumar	Ramesh Jain and Mrs. Kusum Jain
<u>FOR TAKING STEPS</u>				
15	Commercial Suit	100209/2020	Radio Electric Pvt. Ltd. Vs M/s. Serwel Electronics Pvt. Ltd.	Sandeep S. Kumbhar
16	Commercial Suit	100213/2019	Gangaram Janu Pawar Vs Prasad Prakash Patil	Shri. Rajesh M. Patil
17	Commercial Suit	100227/2019	Omkar Agency Vs Dilip M. Gangurde	Jeetendra Ranawat
<u>FILING AFFIDAVIT OF DOCUMENT</u>				
18	Commercial Suit	100173/2019	Turkish Airlines Inc, Vs Manoj Gokulchand Seksaria	King Stubb and Kasiva
<u>REPORT</u>				
19	Commercial Suit	100112/2020	Nippon Express (India) Pvt Ltd Vs 1. P. P. Bafna Ventures Pvt Ltd 2. Mr. Praful Bafna 3.Yogesh Bafna	Haresh Advani and Ravi Gurnani
20	Commercial Suit	100079/2020	Indian Bank (PSU) Vs M/s. Jabir Making	Jitandra P. Patil
21	Commercial Suit	100272/2019	M/s. Yug International Pvt. Ltd. Vs M/s. Speciality Polymers Pvt. Ltd.	Shri. R.K. Thakkar

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S.No.	Case Type	Case No.	Title	Name of Advocate
22	Commercial Suit	100059/2020	Jeevandeep Edumedia Pvt. Ltd. Vs Mr. Shaikh Nasir Principal and Director	M/s. J.R. Vakil and Associates

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S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>ARGUMENTS</u>				
At 11.00 AM Morning Session				
1	Commercial Suit	100118/2019	Benktesh Synth Processors Pvt. Ltd. Vs Rajesh C. Shah	Anil Agarwal
<u>SERVICE</u>				
2	Commercial Suit	100182/2019	Syndicate Bank Vs KAB Enterprises	Mahesh Haridas Chandanshiv
3	Commercial Suit	100252/2019	Dr. Laherchand Lakhamsi Oswal Vs Mr. Mitesh Kanji Gadda	D. V. Patil
4	Commercial Suit	100039/2020	Tushar Fabrics Pvt. Ltd. Vs Alfiza Garments	Hitesh Soni and Associates
Sub Matter: NOTICE OF MOTION/0101121/2020				
<u>DISMISSAL</u>				
At 11.00 AM Morning Session				
5	Commercial Suit	100195/2020	Poonam Chambers B Commervial Premises Co-op. Soc. Ltd Vs M/s. Aluplex India Pvt Ltd.	K. B. Adyanthaya
<u>RECORDING EVIDENCE</u>				
6	Commercial Suit	100026/2019	M/s. Bhavi International Pvt Ltd Vs Behl Chemicals	Parag Shah
7	Commercial Suit	100226/2019	Bank of Baroda Vs M/s. Shinde Leather Works	Rajkumar K. Shukla Law Firm
<u>EX-PARTE EVIDENCE</u>				
8	Commercial Suit	100135/2020	Canara Bank Vs Khas Mohammed Khan	AKS Legal consultants
9	Commercial Suit	100080/2020	Anil Dhuraji Padle Vs Vipul Kishor Gohil	Mr. Jayesh Bhatt

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S.No.	Case Type	Case No.	Title	Name of Advocate
10	Commercial Suit	100090/2019	Chintan Piyush Shah Vs Jai Pal Singh	Nandesh Manek
11	Commercial Suit	100186/2019	Designer Fabrics Pvt. Ltd. Vs Indu Fab	Shri.Mahesh J. Devani
<u>DIRECTIONS</u>				
12	Commercial Suit	100457/2020	Yankavva Yallappa Andredi - Through Lakshya Yallappa Andredi Vs Pradip Baban Kamble	Ramesh Jain and Mrs Kusum Jain
<u>FRAMING ISSUES</u>				
13	Commercial Suit	100159/2020	Babulal Pukhraj Sanghavi Vs E. M. Electro - Mechanicals Pvt Ltd	Jagdish Nagar and Associates
14	Commercial Suit	100160/2020	Logistics Enterprises Pvt Ltd Vs DBM Geotechnics and Construction Pvt Ltd	Mr. Bimal Rajasekhar
At 11.00 AM Morning Session				
15	Commercial Suit	100154/2020	1. Mr. Anil G. Bhatia 2. Gopal R. Bhatia 3. Kavita G. Bhatia Vs Kashish A. Bhatia	Vikrant V. Parashurami
<u>WRITTEN STATEMENT</u>				
16	Commercial Suit	100045/2020	Refinitiv India Pvt. Ltd. Vs Religare Capital Markets Ltd.	Dholakia Law Associates
<u>FOR TAKING STEPS</u>				
17	Commercial Suit	100156/2020	State Bank of India Vs Mr. Rajesh Babu Netke	M/s. V. B. Tiwari and Co
<u>NM FOR HEARING</u>				
18	Commercial Suit	100201/2020	New Touch Cafe Pvt Ltd Vs Divija Mehta Leasing and Trading Pvt Ltd	M/s. Pan India Legal Services LLP
19	Commercial Suit	100017/2019	Murtuza Mohsin Lokhandwala Vs Dewan Housing Finance Housing Corporation Ltd.	Shamim and Co.

Sub Matter: NOTICE OF MOTION/0100444/2020

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S.No.	Case Type	Case No.	Title	Name of Advocate
20	Commercial Suit	100060/2019	New Globe Logistik LLP Vs M/s. M. Square International	Chaitanyaa Bhandarkar
Sub Matter: NOTICE OF MOTION/0103834/2019				
Sub Matter: NOTICE OF MOTION/0104457/2019				
Sub Matter: NOTICE OF MOTION/0103522/2019				
21	NOTICE OF MOTION	103522/2019	New Globe Logistik LLP Vs M/s. M. Square International And Ors	Chaitanyaa Bhandarkar
(Main Matter Commercial Suit/0100060/2019)				
22	NOTICE OF MOTION	103834/2019	New Globe Logistik LLP Vs M. Square International and Ors.	Chaitanyaa Bhandarkar
(Main Matter Commercial Suit/0100060/2019)				
23	NOTICE OF MOTION	104457/2019	New Globe Logistik LLP Vs M/s. M. Square International	Adv. Narendra Vishnu Sankpal
(Main Matter Commercial Suit/0100060/2019)				
24	NOTICE OF MOTION	100444/2020	Murtuza Mohsin Lokhandwala and Anr. Vs Dewan Housing Finance Corporation Ltd.	Adv. Shrivastav and Co.
(Main Matter Commercial Suit/0100017/2019)				
<u>NOTICE OF MOTION</u>				
25	NOTICE OF MOTION	101121/2020	Tushar Fabrics Pvt. Ltd. Vs Alfiza Garments	Hitesh Soni and Associates
(Main Matter Commercial Suit/0100039/2020)				

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S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>HEARING</u>				
1	Commercial Suit	100089/2019	Moolchand Dalichand Jain Vs Shrenik Dhirajmal Siroya	Shri. Suresh M. Jain
<u>EX-PARTE EVIDENCE</u>				
2	Commercial Suit	100078/2019	JSK Industries Pvt. Ltd. Vs J.K. Electricals	K.V. Aiyar and Associates
3	Commercial Suit	100211/2019	Yalappa Soma Jadhav Vs Bharti Daya Solanki	Shri. Rajesh M. Patil
<u>AFFIDAVIT OF SERVICE</u>				
4	Commercial Suit	100172/2019	Mettler Toledo India Pvt. Ltd. Vs Jericho Chemicals Pvt. Ltd.	King Stubb and Kasiva
<u>RECORDING EVIDENCE</u>				
5	Commercial Suit	100289/2020	Kahir barkatali Pirani Vs M/S. SOSLCRANES	Mr. S. K. Shetty
<u>DIRECTIONS</u>				
6	Commercial Suit	100025/2020	Corporation Bank Vs Ramlakhan Prasad Mahto	M/s. V.B.Tiwari And Co.
<u>ADMISSION DENIAL</u>				
7	Commercial Suit	100186/2020	M/s. H. R. Organo Chem Pvt Ltd Vs Akhil Raj	Udaya Sankar Samudrala
At 11.00 AM Morning Session				
8	Commercial Suit	100204/2020	New India Polyvinyl Pvt Ltd Vs Mr. Vinay Kumar Chandrakant Sarang	Gravitas Legal
<u>SERVICE</u>				
9	Commercial Suit	100097/2020	Pratibimb Signodia Vs Broadway Vastu Nirman Ltd.	Vigil Juris
10	Commercial Suit	100174/2020	Corporation Bank Vs Murrugan Kuppuswamy	R. K. Associates

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S.No.	Case Type	Case No.	Title	Name of Advocate
11	Commercial Suit	100123/2020	Suyog Agro and Poultry Products Pvt Ltd Vs Ramesh Nagarajan	Asif Y. Memom
<u>AFFIDAVIT OF SERVICE</u>				
12	Commercial Suit	100260/2019	Vipul Tools Centre Vs Windals Auto Pvt. Ltd.	Ram Dnyandeo Kutwal
13	Commercial Suit	100270/2019	Union Bank of India Vs M/s. Naik Tours and Travels	Manish D. Tiwari and Associates
14	Commercial Suit	100004/2020	Union Bank of India Vs Mr. Vishwanath Jagannath Pardeshi	Mr. Nainesh Amin
15	Commercial Suit	100011/2020	Bank of India Vs M/s. Shree Mauli Krupa Travels	Arun Kumar Misra
16	Commercial Suit	100057/2020	Bank of India Vs M/s. Dharmi Travels and Travels and Anr.	Anant B. Shinde and Co.

NM FOR HEARING

At 11.00 AM Morning Session

17	NOTICE OF MOTION	100942/2020	Vision Inks Pvt. Ltd. Vs J.D. Packaging Pvt. Ltd. and Ors.	Reshmi M. Parab
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(Main Matter Commercial Suit/0100207/2020)

At 2 45 pm Afternoon Session

18	Commercial Suit	100207/2020	Vision Inks Pvt. Ltd. Vs J.D. Packaging Pvt. Ltd.	Dipali K. Chaughule and Ors.
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Sub Matter: NOTICE OF MOTION/0100942/2020

NOTICE OF MOTION

19	NOTICE OF MOTION	101290/2020	Shakeel Ahmed Mohammed Yunus Ansari - Suit St. No. 3955/2020 Vs Mohammed Aslam Addul Majid Ansari and Ors.	S.Shamim and Co.
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REPLY

**CITY CIVIL COURT MUMBAI
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S.No.	Case Type	Case No.	Title	Name of Advocate
20	Commercial Suit	100030/2019	Pradeep Shendur Chipkar Vs M/s. Rupji Constructions	Ms. Sarita Dahiwile
<u>MEDIATION REPORT</u>				
21	NOTICE OF MOTION	100099/2020	Veritas Legal - Applicant Comm. Sum. Suit St. No.285/2020 Vs Sadhan Enterprise Pvt. Ltd.	Ganesh and Co.
22	Commercial Suit	100052/2020	Veritas Legal Vs Sadhan Enterprise (I) Pvt. Ltd.	M/s. Ganesh and Co.

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S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>EX-PARTE EVIDENCE</u>				
At 11.00 AM Morning Session				
1	Commercial Suit	100006/2020	Shailesh Bhoormal Sanghvi Vs Shreepati Investments	Mr. Ramesh Jain and Mrs. Kusum Jain
<u>DISMISSAL</u>				
2	Commercial Suit	100096/2019	Tamilnad Mercantile Bank Ltd Vs Mr. R. Vetrivel Nadar	M/s. Consulta Juris
3	Commercial Suit	100199/2019	Union Bank of India Vs M/s. Shree Tours and Travels	Manish D. Tiwari and Associates
<u>RECORDING EVIDENCE</u>				
At 11.00 AM Morning Session				
4	Commercial Suit	100018/2019	Mr. Bhupendra Jayantilal Jain proprietor of M/s. Shumham Yarns Vs M/s. S R P Textile	Dheeraj K. S. Rathore
<u>SERVICE</u>				
5	Commercial Suit	100125/2020	New Look Constructions Pvt. Ltd. Vs Nandkumar Mansing Katkar	Utangale and co.
<u>AFFIDAVIT OF SERVICE</u>				
At 11.00 AM Morning Session				
6	Commercial Suit	100085/2019	M/s. Hamsons Trading Ent Pvt. Ltd. Vs NTL Electronics Ltd.	Khan Javed Akhtar
Sub Matter: NOTICE OF MOTION/0101148/2020				
<u>NOTICE OF MOTION</u>				
7	NOTICE OF MOTION	101148/2020	M/s. Hamsons Trading Ent Pvt. Ltd. Vs NTL Electronics Ltd.	Khan Javed Akhtar Adv.
(Main Matter Commercial Suit/0100085/2019)				
<u>COMPLIANCE</u>				

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S.No.	Case Type	Case No.	Title	Name of Advocate
8	Commercial Suit	100200/2020	Canara Bank Vs 1. M/s. Jyotiba Tours and Travels 2. Mr. Uttam Chavan	Mr. Rajkumar Shukla
9	Commercial Suit	100108/2020	Bank of India Vs 1. Om Tours and Travels	Purnima Pandit
10	Commercial Suit	100180/2020	Bank of India Vs Mr. Sanket Ajitkumar Shah	Rony and Co
11	Commercial Suit	100092/2020	M/s. Dmsons Tetal Pvt Ltd Vs Varun PM Engitech Pvt Ltd	Anil Agarwal
12	Commercial Suit	100126/2020	M/s. Oasis Infrastructure Pvt. Ltd. Vs M/s. Extreme Engineering	Pabari Legal Associates